

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

N O T I F I C A T I O N

**Subject: Selection/Appointment of Jr. Assistant in the Subordinate
Judiciary of UT of Ladakh**

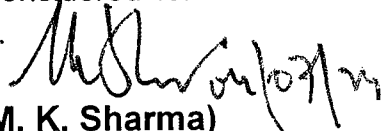
No. 1144 of 2024/Psy-642

Dated: 04 .07.2024

In pursuance of Advertisement Notification No. 642 of 2023/Psy Dated 10.04.2023, fifteen (15) candidates were appointed as Junior Assistant in the UT of Ladakh vide High Court order No. 480 of 2024 Dated 24.04.2024 under different categories including the category of ALC/IB.

During the selection process, five (5) candidates under ALC category were called for interview after they successfully cleared the written test and one candidate namely Shri Imtiyaz Ali S/o Mohammad Mussa R/o Chachik, Kargil, was appointed as Junior Assistant under ALC/IB category as per his merit but he failed to produce ALC/IB category certificate resultantly his appointment was cancelled. On cancellation of his appointment, the lone candidate figuring in the waitlist of Jr. Assistant under ALC category namely Shri Niyaz Ahmad S/o Mohammad Akbar R/o Bearass Troungen Drass, Kargil was appointed as Junior Assistant but he also failed to produce ALC/IB category certificate at the time of his joining as Jr. Assistant consequently his appointment also got cancelled.

In the given circumstance, referred hereinabove, a general notice is hereby issued to call upon the remaining 03 candidates, (excluding above named two candidates) who were shortlisted and called for interview for the post of Jr. Assistant vide Notification No. 137 of 2024/Psy Dated 28.02.2024 under ALC/IB category, to produce the ALC category certificate before concerned Principal District & Sessions Judges within 7 days from the date of issuance of this notice so that the person higher in the merit amongst them is considered for his/her appointment to the post of Jr. Assistant under ALC category.


(M. K. Sharma)

**Principal Secretary to,
Hon'ble the Chief Justice**

No : 979-985/Psy-642

Dated : 04.07.2024

Copy to :

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
3. Pr. District & Sessions judge, Kargil for inf, and n/a.
4. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website.
5. Secretary to Hon'ble Mr. Justice Rajnesh Oswal
6. Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary
..... for the information of their lordships
7. Incharge Librarian, high Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.


**Principal Secretary to,
Hon'ble the Chief Justice**